NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/2013	TP 52/16	For Clarifica- tion	397/398	Ajay Kumar Jain & Another Vs Tech Vulcan Solutions India Pvt. Ltd., & 6 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

The matter is listed today for orders. Orders not prepared due to pressure of work. Suo-motu reopened. Since both sides were heard, therefore, the matter is listed for orders.

Posted to 16.08.2017.

MEMBER (J)

MEMBER (T)